

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.No.1388/93

Dated this the 27th Day of October, 1995.

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Hon'ble Shri S.R. Adige, Member(A)
Hon'ble Dr. A.Vedavalli, Member(J)

1. The C.P.W.D. Horticultural Sectional Officer's Association represented through its general Secretary Shri T.P. Singh, C.P.W.D. I.P. Bhawan, New Delhi 110 002.
2. N.K. Yadav,
Sectional Officer (Horticulture)
C.P.W.D. I.P. Bhawan,
New Delhi.
3. V.M. Arya,
Sectional Officer (Horticulture)
C.P.W.D. I.P.Bhawan, New Delhi.
4. Charat Kumar,
Sectional Officer (Horticulture)
C.P.W.D. I.P.Bhawan, New Delhi. ...Applicants

By Advocate: Shri K.B.S. Rajan.

versus

1. The Union of India through the Secretary, Ministry of Urban Development, Government of India, Nirman Bhawan, New Delhi 110 011.
2. The Director General of Works, Central Public Works Department, Nirman Bhawan, New Delhi 110 011.
3. The Chairman, Union Public Service Commission Dholpur House, Shahjehan Road, New Delhi 110 011. ...Respondents

By advocate: Shri V.S.R. Krishna.

O R D E R (Oral)
(By Hon'ble Shri S.R. Adige)

In this application, the C.P.W.D. Horticultural Sectional Officer's Association and three others have prayed for a direction to the respondents to withhold the direct recruitment to the post of Assistant Director (Horticulture) forthwith and to fill up the existing as well as the future vacancies to the said post of Assistant Director (Horticulture) by promotion. A prayer has also been

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made to direct the respondents to amend the recruitment rules to the effect that the post of Assistant Director (Horticulture) is a promotion post, or alternatively to revise the qualifications for the post of Assistant Director (Horticulture) to the effect that a degree in Agriculture/ Botany with 5 years experience (or 8 years, as the respondents may stipulate) is the minimum qualifications.

2. We have heard the learned counsel for both parties.

3. Admittedly, certain proposals to amend the recruitment rules for recruitment to the post of Assistant Director (Horticulture) have been formulated which are presently under scrutiny with the UPSC. Meanwhile, it appears that in accordance with the existing rules, applications for the post of Assistant Director (Horticulture) have been invited by UPSC vide advertisement dated 12.6.93, but we are informed that, as of today, no date(s) for the interview have ^{yet} ~~been~~ announced.

4. Without interdicting the action taken by the UPSC to fill up the vacancies to the post of Assistant Director (Horticulture) as per the existing rules at this stage, we dispose of this OA by calling upon respondent No.3 to communicate their recommendations to respondents No.1 and 2 on the proposals to amend the recruitment rules for the post of Assistant Director (Horticulture) as expeditiously as possible and preferably within three months from

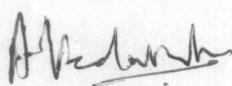
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the date of receipt of a copy of this judgement. Upon receipt of UPSC's recommendation, respondents No.1 and 2 should also act with expedition and take a final decision in the matter, preferably within two months from the date of receipt of the same.

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5. No costs.



(Dr. A. Vedavalli)
Member(J)

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(S.R. Adige)
Member(A)